

3) Stand over to 16.07.2024, for further consideration and hearing. The Reply of the Respondent shall be taken into consideration subject to payment of cost to be levied which shall be determined by the Bench on the next date of hearing.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare